

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/495/2018

Jabalpur, this Wednesday, the 09th day of October, 2019

HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Mrs. Manju Tiwari
Aged about 42 years
W/o Shri Ravi Tiwari
D/o Shri B.P. Sharma
Occupation Technical Assistant
Department of Physiology
All India Institute of Medical Sciences
Saket Nagar, Bhopal 462020
R/H.No.116 Archana Homes, Behind Indus Park,
Phase II Ayodhya By Pass Bhopal 462021 **-Applicant**

(By Advocate –**Shri N.S. Ruprah**)

Ver sus

1. All India Institute of Medical Sciences,
Saket Nagar, Bhopal 462020
Through its Director
2. Deputy Director (Administration)
All India Institute of Medical Sciences
Saket Nagar, Bhopal 462020
3. Union of India, Through the Secretary,
Ministry of Health & Family Welfare Nirman Bhawan,
New Delhi 110011
4. VEMA Hospitality Pvt. Ltd. R:52 M:1 Behind
Arya Bhavan Zone : II M.P. Nagar,
Bhopal 462011
5. Security Solutions & Manpower Services 1283
Sector 29 Noida 201 301

**(By Advocate –Shri Gopi Chourasia proxy counsel for
Shri N.K. Mishra)**

O R D E R (Oral)

Learned counsel for the applicant submits that the applicant is already in service and wants to withdraw this Original Application with liberty to file fresh application if occasion arises.

2. Prayer allowed.
3. Accordingly, this Original Application is dismissed as withdrawn with liberty as aforesaid.

**(Ramesh Singh Thakur)
Judicial Member**

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